

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4278
TO BE ANSWERED ON 27.03.2023

Permission for Mining in Forest Areas

4278. SHRI HANUMAN BENIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Rajasthan has sought any permission from the Union Government for mining and other activities in the forest areas of the State;
- (b) if so, the details of such cases submitted by the State Government during the last three years;
- (c) the details of such cases lying pending with the Government for approval;
- (d) whether the Government has received any complaint regarding carrying out mining and other activities in the forest areas of Rajasthan without obtaining approval from the Union Government; and
- (e) if so, the details of the actions taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) The proposals for diversion of forest land for non-forestry purpose are processed as per the provisions of Forest (Conservation) Act, 1980, which is a continuous process. The proposals received from the States/UTs for various non-forestry purposes are examined by the Central Government for their completeness and decision is taken as per extant Rules and guidelines on case to case basis.

During the last three years (2019-20 to 2021-22) a total number of 118 proposals of mining and other activities were received from the State of Rajasthan, out of which 54 have been accorded final approval and 45 have been accorded "In-principle/Stage-I approval. Category wise detail of 118 proposals is annexed at **Annexure**.

- (d)& (e) The 'land' is a subject matter of State Government. The forest areas and the legal boundaries thereof are determined and maintained by the concerned State. The public grievances/representations/complaints as received by Central Government from time to time are sent to the concerned State Government/UT administration for taking necessary action as per the extant rules and guidelines.

Annexure

Annexure referred to in the reply of the Lok Sabha Unstarred Question No. 4278 asked By Shri Hanuman Beniwal Regarding 'Permission For Mining In Forest Areas' due for reply on 27.03.2023

State :- Rajasthan		During the period :- 01.04.2019 to 31.03.2022
S. No.	Category	Total Proposal received at GoI level
1	Approach Access	2
2	Defence	4
3	Dispensary/Hospital	2
4	Drinking Water	7
5	Irrigation	6
6	Mining	2
7	Optical Fibre Cable	4
8	Others	6
9	Pipeline	4
10	Railway	1
11	Road	53
12	Sub Station	1
13	Transmission Line	26
Grand Total		118

Source : <https://parivesh.nic.in>